IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. (IB)-308(PB)/2017

IN THE MATTER OF:

M/s Sri Banket Gardodia, Sole Proprietor of

.....Petitioner

Venketesh Udyog

٧.

Energo Engineering Projects

.....Respondent

SECTION:

UNDER SECTION 9 of IBC, 2016

:

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

Mr. Sameer Rai & Mr. Gaurav Singh, Advocates

For the Respondent(s)

ORDER

On behalf of the arguing counsel a request for a short adjournment has been made on the ground that he has to be admitted in the hospital on account of ill-health.

List for further consideration on 11.09.2017.

(CHIEF JUSTICE M.M. KUMAR)

SdI -

PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

29.08.2017 Vineet